

L. A. Notifications and Declarations
MALAPPURAM DISTRICT

NOTIFICATION

UNDER SECTION 13 OF THE KERALA SURVEY AND
BOUNDARIES ACT, 1961

No. B-1052/87.

13th November 2017.

- (1) It is hereby notified under Section 13 of the Kerala Survey and Boundaries Act, 1961 (Act 37 of 1961) that the survey of the undermentioned areas are now complete.
- (2) Unless the survey hereby notified is modified by a Decree of Civil Court under the provisions of Section 14 of the said Act, the records of the survey shall be conclusive proof that the boundaries determined and recorded therein have been correctly determined and recorded.

PARTICULARS OF THE AREA

District—Malappuram.

Taluk—Ponnani.

Village—Alamcode.

Amsom—Alamcode.

Field Numbers completed :

R. S. No. 254/7, 254/6.

(Sd.)

Office of the Special Tahsildar,
LA (General), Tirur.

Special Tahsildar,
L.A. (General), Tirur.